

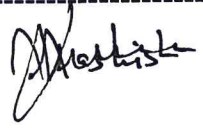
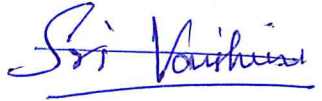
(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : E. Ravi Kumar Naidu & 10 others
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	ANIRUDH KRISHNAN AASHISH JAIN LUNZA	COUNSEL FOR PETITIONER	
2	SRI VARSHINI for V. Maheshwari	FOR RESPONDENTS	

ORDER

Shri Aashish Jain Lunza, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner reported that no proceedings of arbitration are pending before the Delhi High Court. Counsel for petitioner is directed to issue a fresh notice to the respondents for their presence and file an affidavit showing proof of sending and effecting service thereon on the next date of hearing. The Registry is also directed to send notice to the respondents for their presence on the next date of hearing. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)